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Central Administrative Tribunal
Principal Bench: New Delhi
OA No. 2758/2001

New Delhi this the 11th day of October, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Shri Raghuvir Singh
S/o Shri Surat Singh
R/o Vill Popla, P.O. Badli
Teh & Distt. Jhajjar (Haryana)
2. Shri Kailash
S/o Shri Ramji Lal
R/o H.No. RZ-191, Brahmpuri,
Pankha Road, New Delhi.
3. Shri Laxman
S/o Shri Hari Ram,
R/o P-182 Old Nangal
New Delhi.
4. Shri Samuel Moon
S/o Shri Rameshwar
R/o 1-B, Main Palam Road,
Gali No. 12, East Sagarpur,
New Delhi.
5. Shri Samunder Singh
S/o Shri Amir Singh
R/o Vill Palpa, P.O. Badli,
Teh & Distt. Jhajjar (Haryana)

-Applicants

(By Advocate: Shri Surinder Singh)

Versus

1. Union of India
Through its Secretary,
Ministry of Defence,
South Block, New Delhi-1.
2. Director General,
Army Supply, Corps (ASC)
Sena Bhawan, P.O. DHQ,
New Delhi-110 011
3. The Commandant,
210, F02 Depot, ASC
Delhi Cantt.
New Delhi.

-Respondents

ORDER (Oral)

Heard the learned counsel. He is permitted to withdraw the present OA with liberty. In the circumstances, the OA is dismissed as withdrawn.


(S.A.T. Rizvi)
Member (A)

cc.